

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-525(ND)/2018

IN THE MATTER OF:

M/s JPC Enterprises

vs

M/s Jagson International Ltd.

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

Order delivered on 04.06.2018

For the Petitioner/applicant

For the Respondent

For the Income Tax

: Mr. Avdhesh Bairwa, Mr. Rutuja Patil, adv.

: Mr. Deepjuot Singh, Adv.

:

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today.

Post the matter on 04.07.2018.

- Sd -

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
04.06.2018

- Sd -

(R. VARADHARAJAN)
MEMBER (JUDICIAL)